

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. App. (AT) (Insolvency) No. 771 of 2020**

**IN THE MATTER OF:**

**Manoj Jayaswal**

**...Appellant**

**Versus**

**Punjab Nation Bank & Anr.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Abhijeet Sinha, Mr. Sandeep Bajaj, Mr. Soayib Qureshi, Mr. Parag Rai and Mr. Devansh Jain, Advocates**

**For Respondents:**

**Ms. Arti Singh, Advocate for R-1  
Mr. Rishav Banerjee, Senior Advocate  
Mr. Pratik Mukhopadhyay, Mr. Aakashdeep Singh Roda and Mr. Saptarshi Mandal, Advocates for R-2**

**ORDER**

**(Through Virtual Mode)**

**16.10.2020** Mr. Abhijeet Sinha, learned counsel for the Appellant, under instructions from Mr. Sandeep Bajaj, seeks to withdraw the instant appeal with liberty to agitate the grounds therein in another '*Company Appeal (AT) (Insolvency) No. 770 of 2020*' .

The appeal is accordingly dismissed as withdrawn. The Appellant shall be at liberty to pursue the legal remedy in respect of the impugned orders as may be available under the law

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson)**

**[ Dr. Ashok Kumar Mishra ]  
Member (Technical)**

**[ Shreesha Merla ]  
Member (Technical)**

/ns/gc/